

ITEM NO.1501  
(For Judgment)

Court 6 (Video Conferencing)

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s).13/2013

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

LT. COL. S.S.BEDI

Respondent(s)

WITH

CrI.A. No. 997/2013 (II-C)

Date : 29-07-2020 These appeals were called on for pronouncement of judgment today.

For Appellant(s) Mr. Vikramjit Banerjee ASG  
Mr. Nachiketa Joshi, Adv.  
Mr. Ayush Anand, Adv.  
Mr. Arvind Kr. Sharma AOR  
Mr. Mukul Singh, Adv.  
Mr. B. Krishna Prasad, AOR  
Mr. Sridhar Potaraju, AOR

For Respondent(s) Mr. Sridhar Potaraju, AOR  
Ms. Shivani Tushir, Adv.  
Ms. G. Usha Sri, Adv.  
Mr. Vishnu Tulashi Menon, Adv.  
Mr. B. Krishna Prasad, AOR

Hon'ble Mr. Justice L. Nageswara Rao pronounced the Non-Reportable Judgment of the Bench comprising His Lordship, Hon'ble Mr. Justice Hemant Gupta and Hon'ble Mr. Justice S. Ravindra Bhat.

The appeals are disposed of in terms of the Signed Non-Reportable Judgment.

Pending application(s), if any, shall also stand disposed of.

(GEETA AHUJA)  
COURT MASTER (SH)

(ANAND PRAKASH)  
BRANCH OFFICER

(Signed non-reportable judgment is placed on the file)